

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/33485/2026	MOINUL ISLAM VS APTECH LIMITED	SASWATA PATNAIK VS	// () //	AOD20240001090C202600033
2	D-BLAPL/22089/2026	FARID KHAN @ QUADRI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK TOWN /445 /2025 () //	AOR20220001558C202600146
3	D-BLAPL/22094/2026	RAMESH CHANDRA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /12 /2026 () //	
4	D-BLAPL/22097/2026	JAMINI SWAIN @ JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /428 /2025 () //	
5	D-BLAPL/22103/2026	PUSKAR PRADHAN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BOUDH /288 /2026 () //	
6	D-BLAPL/22110/2026	HARI @ HARICHANDRA BHUMIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /185 /2025 () //	
7	D-BLAPL/22118/2026	BISWANATH ACHARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
8	D-BLAPL/22121/2026	KARTIKESWAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //	
9	D-BLAPL/22122/2026	BELALSEN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
10	D-BLAPL/22124/2026	JIUDA MAJHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	ADVA /61 /2026 () //	
11	D-BLAPL/22127/2026	NARAYAN PRDHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /397 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/22128/2026	DHARAMU PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /145 /2026 () //	AOR20220001311C202600075
13	D-BLAPL/22133/2026	JALANDHAR BISOYI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /145 /2026 () //	AOR20220001311C202600076
14	D-BLAPL/22139/2026	SOHAN SAHU VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	JAGANNATHA PRASAD /138 /2026 () //	AOR20220001590C202600007
15	D-BLAPL/22146/2026	RESHANTA GANTA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	RAYAGADA TOWN /309 /2025 () //	
16	D-BLAPL/22149/2026	SATISH @ TATOO SATHISH KUMAR VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	BISSAMCUTTACK /31 /2025 () //	
17	D-BLAPL/22152/2026	PURUSOTTAM @ PURSOTTAM SONWANI VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //	
18	D-BLAPL/22164/2026	RAJA RAY @ BANGALI RAJA VS STATE OF ODISHA	BISHWARANJAN SAHU VS	NAYAPALLI P.S. /799 /2025 () //	
19	D-BLAPL/22166/2026	SUBRAT BEHERA VS STATE OF ODISHA(VIG.)	BASANTA KUMAR DAS VS	CUTTACK VIGILANCE /6 /2026 () //	
20	D-BLAPL/22169/2026	SARMISTHA ROUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CHANDABALI /63 /2022 () //	
21	D-BLAPL/22172/2026	LALAN SAHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /57 /2023 () //	
22	D-BLAPL/22178/2026	PRATIK DALAI VS STATE OF ODISHA	KURESH PRASAD DASH VS	BELLAGUNTHA /354 /2026 () //	AOR20220001390C202600029
23	D-BLAPL/22180/2026	RAMAKANT BISWAKARMA	SANJUKTA MUNDA	/ /	AOR20220002621C202600033

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22181/2026	ANAM SAHOO	SATYA RANJAN MULIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22183/2026	MD. AZAD	UMAKANTA BARIK	CHAMPUA /169 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22187/2026	AJAY KUMAR DAS @ SAMBHU @ AJAYA KU. DAS	KASHINATH PATTANAIAK	MANCHESWAR P.S. /91 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22190/2026	GOURAV DASH	BIJAYA KUMAR RAGADA	TITILAGARH /225 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/22191/2026	CHANDRKETU KURMI @ CHANDRAKETU KURMI @ SURMAN	UMAKANTA DWIBEDI	MAIDALPUR /20 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22193/2026	REJOICE NAYAK @ SAHIL	BIJAYA KUMAR RAGADA	JHARSUGUDA /368 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/22195/2026	GOURAV DAS	BIJAYA KUMAR RAGADA	TITILAGARH /226 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/22196/2026	CHANDAN BEHERA	PRASANTA KUMAR SAHOO	NARASINGHPUR /73 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/22202/2026	MUKESH MEHER	BHARAT BHUSAN ROUTRAY	TITILAGARH /226 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/22209/2026	MUKESH MEHER	BHARAT BHUSAN ROUTRAY	TITILAGARH /225 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/22215/2026	ANANTA KANHAR	SIDDHARTH GOUTAM DAS	PHULBANI SADAR /135 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/22219/2026	STATE OF ODISHA SK. HOSSEN @ RAJU VS	SURYAKANTA DWIBEDI VS	// CHANDUA /57 /2026 ()	
36	D-CMP/33372/2026	STATE OF ODISHA JAINAB BIBI VS	SRINIBASH SATAPATHY VS	// // ()	
37	D-CMP/33394/2026	SK.HAKIMUDDIN @ SK.ABULI @ SK.ABUDI PRADEEP KUMAR SAHU VS	SUVENDU KUMAR RAY VS	// // ()	
38	D-CMP/33399/2026 CMP/1197/2026	CHANDRAKALA SAHU PRAVAT MARTHA@PRAVAT KUMAR MARTHA@GUDUPALI MAHAPATRA VS	VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) Fao/0000117/2025	
39	D-CMP/33434/2026	JHARPADA DURGAPUJA SAMITEE, BBSR ITISHREE AGARWAL VS	SUSHANT KUMAR PRADHAN (3) VS	// () //	AOR20220001225C202600015
40	D-CMP/33435/2026	PUSPADEVI AGARWAL DEBENDRA PARIDA VS	SWARUP KUMAR PATNAIK VS	// () //	
41	D-CMP/33461/2026	JYOSTNAMOEYEE JENA GANGOTRI DEVI VS	BHASKAR CHANDRA PANDA VS	// () //	
42	D-CMP/33463/2026	DEBENDRA KUMAR PANDA PARAMAHANSA NATH DEV, CUTTACK VS	DWARIKA PRASAD MOHANTY VS	// () //	
43	D-CMP/33470/2026	DHANI SINGH@PREMANANDA SINGH MADHUSUDAN DAS VS	DEBASISH SAMAL VS	// () //	
44	D-CMP/33487/2026	SUDHIR KUMAR DAS SAROJ KUMAR SWAIN VS	SAMBEET PATTANAYAK VS	// () //	AOR20220001591C202600021
45	D-CMP/33513/2026	BIJAY KUMAR SWAIN SAHADEVA SAHA VS	CHINMAYA KUMAR SAHU VS	// () //	AOR20220001061C202600009
		NATIONAL HIGHWAY AUTHORITIES OF INDIA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-CMP/33514/2026	RAHIM KHAN VS SAUTI KHAN	PRASANTA KUMAR SATAPATHY VS	// 0 //	
47	D-CMP/33558/2026	UMAKANTA SWAIN VS SUDHASINDHU PANDA	JAJATI KESHARI KHUNTIA VS	// 0 //	
48	D-CONTC/33342/2026	BIKALI CHARAN BEHERA VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT	ADV. VS	// 0 //	AOR20220001600C202600186
49	D-CONTC/33343/2026	DR. ANSU PRAKASH NAIK VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, GOVT OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600181
50	D-CONTC/33344/2026	AMIYA BHUSAN DASH VS DEEPAK KUMAR PARHI, DISTRICT EDUCATION OFFICER, PURI	ADV. VS	// 0 //	AOR20220001600C202600188
51	D-CONTC/33352/2026	PADMABATI BEHERA VS DR. ROSALIN BEHERA, TAHASILDAR BHANDARIPOKHARI	ADV VS	// 0 //	AOR20220001207C202600055
52	D-CONTC/33353/2026	KHETRABASI JENA VS PADMALAYA PRADHAN, I.I.C, KENDRAPARA SADAR POLICE STATION	ADV. VS	// 0 //	
53	D-CONTC/33359/2026 CONTC/4293/2026	MANAS RANJAN ROUT VS D.PRAKASH REDDY, CHAIRMAN-CUM-MD, IDCO, BHUBANESWAR	ADV. VS	// 0 //	
54	D-CONTC/33364/2026	SAHIRA BIBI VS CHANCHAL RANA, I.A.S.	BIPIN KUMAR NAYAK VS	// 0 //	
55	D-CONTC/33374/2026	KANHU CHARANA JENA VS ASWATHY S., IAS	ADV. VS	// 0 //	
56	D-CONTC/33375/2026	GYANACHAND NATH VS ASWATHY S., IAS	ADV. VS	// 0 //	
57	D-CONTC/33378/2026	RAJAN KUMAR SAHOO	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
58	D-CONTC/33390/2026	BUDHIA SAMAL	ADV.	//	
		VS	VS	0	
		SHUBHA SARMA, IAS		//	
59	D-CONTC/33396/2026	SUBRAT KAR	ADV.	//	
		VS	VS	0	
		ASWATHY, S. I.A.S		//	
60	D-CONTC/33398/2026	PRABHAT KUMAR TRIPATHY	ADV.	//	
		VS	VS	0	
		SANJEEV KUMAR MISHRA, IAS		//	
61	D-CONTC/33401/2026	SANJAYA KUMAR NAYAK	ADV.	//	
		VS	VS	0	
		ASWATHY S., I.A.S.		//	
62	D-CONTC/33402/2026	SARAT KUMAR MISHRA	ADV.	//	
		VS	VS	0	
		BHASKAR JYOTI SARMA, IAS		//	
63	D-CONTC/33406/2026	NABAGHANA BEHERA	ADV.	//	
		VS	VS	0	
		SOVA SHARMA, IAS		//	
64	D-CONTC/33408/2026	KUSHADWAJA SAHOO	ADV.	//	
		VS	VS	0	
		SOVA SHARMA, IAS		//	
65	D-CONTC/33412/2026	BHABANI SHANKAR MOHANTA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		DR.N.THIRUMALLA NAIK, I.A.S		//	
66	D-CONTC/33414/2026	E. PADMANIDHI PATRA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		DR.N.THIRUMALLA NAIK, I.A.S		//	
67	D-CONTC/33418/2026	JAYARAM SAHU	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		DR.N.THIRUMALLA NAIK, I.A.S		//	
68	D-CONTC/33423/2026	SITARAM SWAIN	SHASHI BHUSAN JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CONTC/33425/2026	DR.N.THIRUMALLA NAIK, I.A.S PURNA CHANDRA DASH VS	SHASHI BHUSAN JENA VS	// // 0	
70	D-CONTC/33426/2026	DR.N.THIRUMALLA NAIK, I.A.S PUSPALATA NAYAK VS	SHASHI BHUSAN JENA VS	// // 0	
71	D-CONTC/33429/2026	DR.N.THIRUMALLA NAIK, I.A.S BIJAYA KUMAR PARHI VS	SHASHI BHUSAN JENA VS	// // 0	
72	D-CONTC/33431/2026	DR.N.THIRUMALLA NAIK, I.A.S BIJAYA KUMAR CHOUDHURY VS	SHASHI BHUSAN JENA VS	// // 0	
73	D-CONTC/33450/2026	DR.N.THIRUMALLA NAIK, I.A.S SUBHADRA DAS VS	TARUN PATNAIK VS	// // 0	
74	D-CONTC/33452/2026	SATYABRATA SAHU, IAS ABANI RANJAN NAYAK VS	ADV. VS	// // 0	
75	D-CONTC/33455/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.,BHUBANESWAR SURAJ KUMAR NAIK VS	ATMAJIT MANMITH DAS VS	// // 0	
76	D-CONTC/33458/2026	PROF. CHANDI PRASAD NANDA, VICE-CHANEELLOR, UTKAL UNIVERSITY, KHURDHA DR.SARAT KUMAR SAHOO VS	ATMAJIT MANMITH DAS VS	// // 0	
77	D-CONTC/33462/2026	PROF. CHANDI PRASAD NANDA, VICE-CHANEELLOR, UTKAL UNIVERSITY, KHURDHA BUDHESWAR DEY VS	ADV. VS	// // 0	
78	D-CONTC/33467/2026	DR.PRADIP KUMAR HOTA, DIRECTOR, PUBLIC HEALTH, ODISHA M.TIRUPATI ACHARY VS	ADV. VS	// // 0	
79	D-CONTC/33480/2026	SHUBHA SARMA, IAS AUROBINDA PARIDA VS	ADV. VS	// // 0	
		DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/33489/2026	TANUSHREE NANDY VS BIRENDRA KUMAR KORKORA, DIRECTOR OF SECENDARY EDUCATION ODISHA	DILLIP KUMAR MOHAPATRA VS SANTOSH KUMAR NANDA	// 0 //	AOD20220001927C202600103
81	D-CONTC/33494/2026	SURESH CHANDRA SARANGI VS BISWANATH TAREI, OES-I, DIST. EDUCATION OFFICER, KHORDHA	SANTOSH KUMAR NANDA VS ADV.	// 0 //	
82	D-CONTC/33495/2026	PITABAS PANDA VS SHUBHA SARMA, IAS	ADV. VS ADV.	// 0 //	
83	D-CONTC/33496/2026	KAILASH LIMA VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS MANAGING COMMITTEE OF UMA ARJUN GIRLS HIGH SCHOOL, CHATAR, BALASORE	// 0 //	
84	D-CONTC/33521/2026	VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	VS VS	0 //	
85	D-CONTC/33525/2026	PRASANTA KUMAR TRIPATHY VS ARAVIND AGRAWAL, I.A.S	JYOTI RANJAN KHUNTIA VS SAIBRATA RATH	// 0 //	
86	D-CONTC/33531/2026	SNEHALATA DAS VS JAYANTA KUMAR JAYSINGH, O.A.S, TAHASILDAR, SALIPUR	SAIBRATA RATH VS ADV.	// 0 //	
87	D-CONTC/33537/2026	NIRAKAR JENA VS ABHIMANYU SETHI, B.E.O., JAJPUR	ADV. VS KIRAN ROUT	// 0 //	
88	D-CONTC/33542/2026	DIBAKAR MOHAPATRA VS DR. SUDHANSU SHAKHAR GIRI, C.D.M.O., KORAPUT	KIRAN ROUT VS KIRAN ROUT	// 0 //	
89	D-CONTC/33544/2026	RAJIB KUMAR DAGARA VS DR. SUDHANSU SHAKHAR GIRI, C.D.M.O., KORAPUT	KIRAN ROUT VS KIRAN ROUT	// 0 //	
90	D-CONTC/33547/2026	MRUTANJAYA MOHANTA VS DR. SUDHANSU SHAKHAR GIRI, C.D.M.O., KORAPUT	KIRAN ROUT VS SARADA PRASAD DASH	// 0 //	
91	D-CRLA/22091/2026	TIKINO@JISHU KRISHNA DIGAR	SARADA PRASAD DASH	BANGRIPOSI /24 /2023	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLA/22093/2026	GANGADHAR MOHANTA	RANJIT KESHARI SAMAL	BALASORE VIGILANCE /54 /2013	
	CRLA/643/2026	VS	VS	SPECIAL JUDGE, VIGILANCE, BARIPADA(Mayurbhanj)	
		STATE OF ODISHA(VIG.)		GR/0000026/2013	
93	D-CRLA/22105/2026	VICTIM	JAGAJIBAN PRADHAN	BALASORE TOWN /364 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLA/22130/2026	RAJAT KUMAR MAHAPATRA	JYOTIRMAYA SAHOO	K.NUAGAON /211 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/22182/2026	FATHER OF THE VICTIM	JYOTIRMAYA SAHOO	BERHAMPUR TOWN /162 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/22189/2026	BALYAR GOUDA	TUKUNA KUMAR MISHRA	JHARIGAM /64 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/22203/2026	KALEB GARADA	AMIT KUMAR SAHU	KAKIRIGUMMA /3 /2025	AOR20220001298C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/22205/2026	DINA BISWAL	JUGALA KISHORE PANDA	BINIKA /26 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMA/22150/2026	A.S.SINDHU @ SINDHU A.S.	NIRAJ KUMAR SETHI	JHIRPANI P.S. /187 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMA/22194/2026	DULANA OJHA	ALOK KUMAR MOHAPATRA	MAHAKALPARA /50 /2022	
		VS	VS	()	
		SISIRA OJHA@ HADA @ HADI		//	
101	D-CRLMC/22088/2026	SEIKH @ SK TAJUDDIN @ RAJAN	BHARAT JALLI	DAITARI /107 /2025	AOD20240000581C202600085
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/22090/2026	CHINTU @ ASHES SETHI	SURESH CHANDRA PRADHAN	KENDRAPARA SADAR /516 /2023	AOR20220003509C202600052
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLMC/22100/2026 CRLMC/2348/2026	STATE OF ODISHA SHALINI PASSI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// SINGHADWAR PS /12 /2021 J.M.F.C.,PURI(Puri) GR/0000502/2021	
104	D-CRLMC/22101/2026	SUBRAT BARIK VS STATE OF ODISHA	MANISA BISWAL VS	JATNI P.S. /507 /2025 () //	
105	D-CRLMC/22131/2026	SIKAKA LADO @ LADA SIKAKA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	LANJIGARH /28 /2017 () //	
106	D-CRLMC/22134/2026	SATYABRATA SAHU@SATYA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /74 /2026 () //	
107	D-CRLMC/22140/2026	DHRUBA MANDAL VS STATE OF ODISHA	ASIT KUMAR CHOUDHURY VS	RAYAGADA TOWN /404 /2025 () //	AOD20240000536C202600038
108	D-CRLMC/22141/2026	SATYA SAHU@SATYABRATA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /52 /2026 () //	
109	D-CRLMC/22142/2026	RANJIT MAHAKUD@RANJIT KUMAR MAHAKUD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /216 /2026 () //	
110	D-CRLMC/22147/2026	RAHUL RANJAN SENAPATI VS SANTOSH KUMAR SETHY	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600218
111	D-CRLMC/22192/2026	DR. KAMALAKANTA SAHOO VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	BURLA /69 /2022 () //	
112	D-CRLMC/22207/2026	SIBAJI NANDA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	JAGANNATHA PRASAD /460 /2024 () //	
113	D-CRLMC/22208/2026 CRLMC/2375/2026	RAJESH KUMAR NAYAK @ RAJESH KU. NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /234 /2025 2ND A.D.J,KHURDA(Khordha) TR/0000074/2025	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/22213/2026	AMIR KHAN @ MD.AMIR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS VS	PLANTSITE /223 /2021 () //	
115	D-CRLMP/22095/2026 CRLMP/930/2026	DEBARAJ BISWAL VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS VS	// () //	
116	D-CRLMP/22096/2026	ISHRAT FATIMA SIDDIQUA VS STATE OF ODISHA	HARIPAD MOHANTY VS VS	/ /0 () //	
117	D-CRLMP/22098/2026	ALOK CHANDRA MALLA VS STATE OF ODISHA	ASIT KUMAR JENA VS VS	/ /0 () //	
118	D-CRLMP/22116/2026	ALOK CHANDRA MOHANTY VS STATE OF ODISHA	ABHISHEK DASH VS VS	KHANDAGIRI P.S. /421 /2025 () //	AOD20240000186C202600055
119	D-CRLMP/22117/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS VS	// () //	AOR20220001556C202600044
120	D-CRLMP/22123/2026	JITENDER VS STATE OF ODISHA	RUCHI RAJGARHIA VS VS	/ /0 () //	
121	D-CRLMP/22125/2026	SANTOSH NAG VS STATE OF ODISHA	PANKAJ SONI VS VS	/ /0 () //	
122	D-CRLMP/22137/2026	BALARAM SAHOO VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS VS	/ /0 () //	
123	D-CRLMP/22144/2026	ANIL KUMAR AGRAWAL VS STATE OF ODISHA	SUMITRA MOHANTY VS VS	/ /0 () //	
124	D-CRLMP/22157/2026	SANJEEB KUMAR DASH VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS VS	/ /0 () //	
125	D-CRLMP/22159/2026	SK ASHIQUE	SK JONED FAIZ	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	CRLMP/945/2026	VS STATE OF ODISHA	VS	0 //	
126	D-CRLMP/22162/2026	PAGILI SINGH VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 0 //	
127	D-CRLMP/22165/2026	BIMBADHAR SAHU VS STATE OF ODISHA	PRAMOD KUMAR SAHOO VS	// 0 0 //	
128	D-CRLMP/22168/2026	DEBASISH BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 0 //	
129	D-CRLMP/22199/2026	DULANA OJHA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 0 //	
130	D-CRLMP/22211/2026	SIMARIKA PATI VS STATE OF ODISHA	SEJAL NAYAK VS	// 0 0 //	
131	D-CRLREV/22145/2026	RAKESH KUMAR @ CHANDRA SWAIN VS STATE OF ODISHA	BASUDEV PUJARI VS	BARAMBA /118 /2023 0 //	AOD20220004505C202600080
132	D-EXP/33355/2026	NILAKANTHA BALIARSINGH VS VIR VIKRAM YADAV, PRINCIPAL SECY. TO GOVT. OF ODISHA, WORKS DEPT., BBSR	BHAKTA RANJAN BARIK VS	// 0 0 //	
133	D-FAO/33557/2026	ARABINDA GAJENDRA VS STATE OF ODISHA	SUDHANSU SEKHAR PRATAP VS	// 0 0 //	
134	D-FAO/33560/2026	GANGADHAR ROURAY VS STATE OF ODISHA	SUDHANSU SEKHAR PRATAP VS	// 0 0 //	
135	D-MACA/33354/2026	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION, Bhubaneswar VS BIDULATA KANDI	PRASANTA KUMAR BISWARI VS	// 0 0 //	
136	D-MATA/33517/2026	JESHIKA DASH VS	MAHARSHI MAHAPATRA VS	// 0 0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-MATA/33555/2026	BISWA RANJAN RATH RASHMITA TRIPATHY@NANDA VS CHITTA RANJAN TRIPATHY	MANAS KUMAR CHAND VS	// // 0 //	
138	D-MSA/33552/2026	M/S. SUPRATIK INFRAVENTURES PVT. LTD., BALASORE VS MONASIS DAS	ABHIJAY KHANDELWAL VS	// 0 //	
139	D-RPFAM/33476/2026	AMIT KUMAR SAHU VS SWAPNA SAHU	SOUMYA JYOTI BISWAL VS	// 0 //	
140	D-RPFAM/33559/2026	HARILAL DANGRI VS ALANKAMANI DANGRI	SANJAYA KUMAR PANIGRAHI VS	// 0 //	
141	D-RSA/33436/2026	PRAFULLA MAHARANA VS KALYANI MAHARANA @ OJHA	MANAS RANJAN PADHI VS	// 0 //	
142	D-RSA/33511/2026	RAMESWAR AMADORA VS KRISHNA CHANDRA DALAI	TUKUNA KUMAR MISHRA VS	// 0 //	
143	D-RSA/33549/2026	NIRUPAMA SENAPATI VS SHUCILA CHOUDHURY	MANOJ KUMAR MOHANTY (2) VS	// 0 //	
144	D-RVWPET/33337/2026	STATE OF ORISSA VS SURATHA SUNA	SURYA NARAYAN PATNAIK, AGA VS	// 0 //	LOD20240000200C202600223
145	D-RVWPET/33338/2026	STATE OF ODISHA VS LAXMAN SARBHANG	SURYA NARAYAN PATNAIK, AGA VS	// 0 //	LOD20240000172C202600224
146	D-RVWPET/33339/2026	STATE OF ODISHA VS BISWARANJAN PANIGRAHI	SURYA NARAYAN PATNAIK, AGA VS	// 0 //	LOD20240000172C202600225
147	D-RVWPET/33340/2026	STATE OF ODISHA VS LAXMAN SARBHANG	SURYA NARAYAN PATNAIK, AGA VS	// 0 //	LOD20240000194C202600227

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-TRP(C)/33454/2026	BEAUTY TRIPATHY VS CHITTARANJAN PANDA	MANOJ KUMAR PANDA VS	// 0 //	
149	D-TRP(C)/33492/2026	SAKTI SUPRAYUKTI VS PRIYABRATA RAJGURU	SATYA RANJAN PATI VS	// 0 //	
150	D-WA/33415/2026	STATE OF ODISHA VS SARAT KUMAR BHOI	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202600224
151	D-WA/33417/2026	STATE OF ODISHA VS DIPANJALI MOHANTY	DEBASIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000172C202600226
152	D-WA/33419/2026	STATE OF ODISHA VS RADHA KRUSHNA PATTNAIK	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202600228
153	D-WA/33420/2026	STATE OF ODISHA VS RAJESH KUMAR GURU	ARABINDA TRIPATHY,A.G.A VS	// 0 //	LOD20240000200C202600225
154	D-WA/33427/2026	STATE OF ODISHA VS RABINDRA KUMAR PRADHAN	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000194C202600229
155	D-WA/33428/2026	STATE OF ODISHA VS BHAGABAN SAHOO	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202600227
156	D-WA/33430/2026	STATE OF ODISHA VS KANHU CHARAN BISWAL	ARABINDA TRIPATHY,A.G.A VS	// 0 //	LOD20240000200C202600226
157	D-WA/33433/2026 WA/994/2026	GYANA RANJAN DASH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS M/S.SUSANTA KUMAR BARAL, J.SAHOO, S.R.ACHARYA, M.K.BISWAL	// 0 //	AOD20240000306C202600122
158	D-WA/33483/2026	SATYA SEKHAR RATH VS STATE OF ODISHA	SAMIR KUMAR MISHRA, SR.ADV. VS	// 0 //	
159	D-WA/33488/2026	UMA SHANKAR BARIK	KISHORE KUMAR MISHRA	//	AOD20250000498C202600059

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WA/33520/2026	BIBEKANANDA DAS	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		AROBINDA BISWAL		//	
161	D-WA/33532/2026	MANAS RANJAN SAHOO	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		AROBINDA BISWAL		//	
162	D-WP(C)/33330/2026	RATIKANTA MISHRA	MANOJA KUMAR KHUNTIA	//	
	WP(C)/23047/2026	VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/33331/2026	SABITA SABAR	PRABHAKAR SABAT	//	AOD20260000172C202600080
		VS	VS	0	
		UNION OF INDIA		//	
164	D-WP(C)/33332/2026	SHAMIM NIGAR	BISWAJIT MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/33333/2026	SAILENDRA DAS	SWAPNIL ROY	//	AOR20220001600C202600183
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/33334/2026	UNION OF INDIA	JNYANANDA PANDA, C.G.C	//	AOR20220001238C202600012
		VS	VS	0	
		RATIKANTA BEHERA		//	
167	D-WP(C)/33335/2026	BHIMSEN @ BHIMASEN PRADHAN	BIJAY KUMAR BEHERA	//	AOR20220001736C202600183
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/33336/2026	PURNA CHANDRA MISHRA	BIJAY KUMAR BEHERA	//	AOR20220001736C202600184
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/33341/2026	KRUSHNA MOHAN GOUD	BIJAY KUMAR BEHERA	//	AOR20220001736C202600185
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/33345/2026	DEBAKI BHATRA	NEELAKANTHA PANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/33346/2026	STATE OF ODISHA KAMLESH KUMAR SARDA VS	SASWAT KUMAR ACHARYA VS	// // 0	
172	D-WP(C)/33347/2026	STATE OF ODISHA JAFRAN KUMAR MOHAPATRA VS	HRITIK RANJAN DASH VS	// // 0	
173	D-WP(C)/33348/2026	STATE OF ODISHA BIDYANATH RESOURCES PVT.LTD., ROURKELA VS	ABHISEK AGARWAL VS	// // 0	
174	D-WP(C)/33349/2026	THE REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK AJAY KUMAR PODDAR VS	ABHISEK AGARWAL VS	// // 0	
175	D-WP(C)/33350/2026	STATE OF ODISHA BHAGYALAXMI DASH VS	HRITIK RANJAN DASH VS	// // 0	
176	D-WP(C)/33351/2026	STATE OF ODISHA SAMIR KUMAR NAIK VS	BHAKTA RANJAN BARIK VS	// // 0	
177	D-WP(C)/33356/2026	STATE OF ODISHA PRADEEPA KUMAR MOHANTY VS	MANORANJAN PADHI VS	// // 0	
178	D-WP(C)/33357/2026	STATE OF ODISHA NARAYAN CHANDRA BARIK VS	RABI NARAYAN PANDA VS	// // 0	
179	D-WP(C)/33358/2026	STATE OF ODISHA RASHMI RANJAN PANDA VS	IN PERSON VS	// // 0	LOD20260000218C202600003
180	D-WP(C)/33360/2026 WP(C)/22931/2026	STATE OF ODISHA BALLA SAYAMMA VS	SHREYANSH RAJGURU VS	// // 0	
181	D-WP(C)/33361/2026	STATE OF ODISHA PRAMILA PANDA VS CHIEF MANAGER, TPCODL, BHUBANESWAR	CHINMAYA RANJAN DAS VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/33362/2026	RAMA CHANDRA BIDIKA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
183	D-WP(C)/33363/2026	S. SUNIL KUMAR SUBUDHI VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //	
184	D-WP(C)/33365/2026	MAHENDRA KUMAR DASH VS STATE OF ODISHA	PRONoy MOHANTY VS	// 0 //	
185	D-WP(C)/33366/2026	BABURAM MALLICK VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //	
186	D-WP(C)/33367/2026	PRADIP KUMAR DAS VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
187	D-WP(C)/33368/2026	KAILASH CHANDRA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
188	D-WP(C)/33369/2026 WP(C)/22946/2026	AJAYA MALIK @ AJAYA KUMAR MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //	
189	D-WP(C)/33370/2026	HIMANSHU NAYAK VS STATE OF ODISHA	BISHNU CHARAN SAHU VS	// 0 //	
190	D-WP(C)/33371/2026 WP(C)/23031/2026	MADHUSUDAN MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
191	D-WP(C)/33373/2026	MOHANI SUTAR VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
192	D-WP(C)/33376/2026	RAMESH KUMAR PRUSTY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
193	D-WP(C)/33377/2026	TUSHARKANTA MOHANTY	TUKUNA KUMAR MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/33379/2026	RATI KANTA NAHAK	MITU KUMAR BISWAL	//	AOD20240000430C202600043
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/33380/2026	SATYANARAYAN DAS	SUBASH CHANDRA ACHARYA	//	AOR20220004051C202600028
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/33381/2026	DIBYA RANJAN SWAIN	RAMAKANTA PANDA	//	AOD20240000348C202600024
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/33382/2026	SARASWATI SAHOO	DILLIP KUMAR RAY	//	AOR20220001556C202600043
		VS	VS	0	
		REGIONAL MANAGER IDBI BANK		//	
198	D-WP(C)/33383/2026	SIBARAM MISHRA	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/33384/2026	HARAMOHAN MISHRA	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/33385/2026	BIRABARA BEHERA	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/33386/2026	HARAMOHAN MISHRA	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/33387/2026	CHAKRADHAR DAS	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/33388/2026	SANTOSH KUMAR GARANAYAK	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/33389/2026	HARIHAR BEHERA	NIRANJAN BISWAL	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/33391/2026	STATE OF ODISHA SARAT CHANDRA MISHRA VS	NIRANJAN BISWAL VS	// // 0	
206	D-WP(C)/33392/2026	STATE OF ODISHA SANKARSAN MISHRA VS	NIRANJAN BISWAL VS	// // 0	
207	D-WP(C)/33393/2026	STATE OF ODISHA SUJAN CHANDRA MOHANTY VS	NIRANJAN BISWAL VS	// // 0	
208	D-WP(C)/33395/2026	STATE OF ODISHA PRAVAKAR MISHRA VS	NIRANJAN BISWAL VS	// // 0	
209	D-WP(C)/33397/2026	STATE OF ODISHA PRAKASH MALIK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
210	D-WP(C)/33400/2026	STATE OF ODISHA JYOTI PRAKASH SWAIN VS	SOURAV DAS VS	// // 0	
211	D-WP(C)/33403/2026	STATE OF ODISHA AVISHEK PATNAIK VS	SUBHASIS PANDA VS	// // 0	
212	D-WP(C)/33404/2026	UNION OF INDIA DIBYASINGH MALIK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
213	D-WP(C)/33405/2026	STATE OF ODISHA PINKI RATH VS	MANAS RANJAN DHAL VS	// // 0	
214	D-WP(C)/33407/2026	COMMISSIONER, PURI MUNICIPAL CORPORATION, PURI JASOBANTA BASTIA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
215	D-WP(C)/33409/2026	THE AUTHORIZED OFFICER, BANK OF BARODA, CUTTACK BABAJI CHARAN SAHOO VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/33410/2026	SANDHYARANI MOHANTY VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS VS	// 0 //	
217	D-WP(C)/33411/2026	BABA MALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS VS	// 0 //	
218	D-WP(C)/33413/2026	RAJESWARI WOMEN SELF HELP GROUP, BALARAMPUR, BALASORE VS STATE OF ODISHA	BRABHU CHHUALSINGH VS VS	// 0 //	
219	D-WP(C)/33416/2026	MINATI BEHERA VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS VS	// 0 //	
220	D-WP(C)/33421/2026	PRASANT KUMAR DEHURY VS STATE OF ODISHA	ABHISHEK DASH VS VS	// 0 //	AOD20240000186C202600056
221	D-WP(C)/33422/2026	SANTOSHINI KUMARI PANIGRAHY VS STATE OF ODISHA	ALOK KUMAR PANDA VS VS	// 0 //	AOD20240000536C202600037
222	D-WP(C)/33424/2026	PRADEEP KUMAR PADHY VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS VS	// 0 //	
223	D-WP(C)/33432/2026	ASHUTOSH MALLICK VS STATE OF ODISHA	HRITIK RANJAN DASH VS VS	// 0 //	
224	D-WP(C)/33437/2026	M/S.SWASTIKA TRADERS, GANJAM VS CIRCLE HEAD, CIRCLE OFFICE AXIS BANK LTD.,PARTHASARATHI COMPLEX, BHUBANESWAR	KRISHNA CHANDRA SAHU VS VS	// 0 //	
225	D-WP(C)/33438/2026	UNION OF INDIA VS SPECIAL LAND ACQUISITION OFFICER, TALCHER, ANGUL	ALOK KUMAR MOHANTY VS VS	// 0 //	
226	D-WP(C)/33439/2026	SAGAR RANJAN BISWAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS VS	// 0 //	AOR20250001113C202600024
227	D-WP(C)/33440/2026	IBALASHISHA KHYRIEM	AFRAAZ SUHAIL	//	AOD20240000544C202600022

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		ABHISHEK DAS		//	
228	D-WP(C)/33441/2026	JAMUNA MALIK	SANTOSH KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/33442/2026	IBALASHISHA KHYRIEM	AFRAAZ SUHAIL	//	AOD20240000544C202600023
		VS	VS	0	
		ABHISHEK DAS		//	
230	D-WP(C)/33443/2026	SUDHANSHU SEKHAR SAHOO	JAYASHREE ROUL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/33444/2026	NILAM @ NEELAM KUMAR SWAIN	SOUBHAGYA SWAIN	//	AOR20220001296C202600102
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/33445/2026	RUJIT MUDULI	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		THE LEGAL MANAGER, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD.,CHENNAI			
233	D-WP(C)/33446/2026	ASHOK KUMAR DAS	SHASHIBHUSAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/33447/2026	BABAJI CHARAN BISWAL	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/33448/2026	KUMARI SETHI	PRAVASH CHANDRA JENA	//	
	WP(C)/23107/2026	VS	VS	0	
		AUTHORIZED OFFICER, ODISHA GRAMEEN BANK, REGIONAL OFFICE, BERHAMPUR		//	
236	D-WP(C)/33449/2026	SUBASH CHANDRA MOHANTA	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/33451/2026	BHARAT SAHU	ABINASH NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/33453/2026	PRATIMA BHUYAN	SHASHI BHUSAN JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/33456/2026	STATE OF ODISHA SURJIT KUMAR NAYAK VS	SHASHI BHUSAN JENA VS	// // 0	
240	D-WP(C)/33457/2026 WP(C)/23071/2026	STATE OF ODISHA MANAGING COMMITTEE OF LAXMI DEVI UPPER PRIMAVERA SCHOOL, GILIDA, BALASORE VS	MANOJ KUMAR PANDA VS	// // 0	
241	D-WP(C)/33459/2026	STATE OF ODISHA LAXMIDHAR MALLIK VS	MANOJ KUMAR PANDA VS	// // 0	
242	D-WP(C)/33460/2026	STATE OF ODISHA SUMATI NAYAK VS	SHASHI BHUSAN JENA VS	// // 0	
243	D-WP(C)/33464/2026 WP(C)/23073/2026	STATE OF ODISHA MANAGING COMMITTEE OF BHAJAHARI BIDYAPITHA, BAHARAPUR, DAHIPUR, BALASORE VS	SHASHI BHUSAN JENA VS	// // 0	
244	D-WP(C)/33465/2026	STATE OF ODISHA PRIYANKA SAHOO VS	SHASHI BHUSAN JENA VS	// // 0	
245	D-WP(C)/33466/2026	THE BRANCH MANAGER, LIFE INSURANCE CORPORATION OF INDIA, KEONJHAR BRANCH SRIKANTA DASH VS	AKSHAYA KUMAR NAYAK VS	// // 0	
246	D-WP(C)/33468/2026	COLLECTOR, NAYAGARH M/S SUPERIOR CONSTRUCTION (P) LTD., SUNDARGARH VS	ASHISH KUMAR SAMAL VS	// // 0	
247	D-WP(C)/33469/2026	UNION OF INDIA NIRMALA DAS VS	ARJUNA CHARANA BEHERA VS	// // 0	
248	D-WP(C)/33471/2026	STATE OF ODISHA M/S DASH SUPPLIES, KHORDHA VS	SAILAZA NANDAN DAS VS	// // 0	
249	D-WP(C)/33472/2026	STATE OF ODISHA PADMABATI BARIK VS	SATYAJIT MOHAPATRA (2) VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/33473/2026	ANANDA CHANDRA BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //	AOD20220003315C202600037
251	D-WP(C)/33474/2026	LEENA ACHARYA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600189
252	D-WP(C)/33475/2026	RAMESH KUMAR JENA VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //	AOR20220001380C202600026
253	D-WP(C)/33477/2026	RANJIT KUMAR RAY VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //	
254	D-WP(C)/33478/2026	SAROJ KUMAR DALABEHERA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
255	D-WP(C)/33479/2026	AMIT KUMAR SAHOO VS STATE OF ODISHA	SHRADHA DAS VS	// 0 //	AOD20250000710C202600001
256	D-WP(C)/33481/2026	ABHISHEK SINGH VS STATE OF ODISHA	PANKAJ KHANDELWAL VS	// 0 //	
257	D-WP(C)/33482/2026	ODIGYN IVF CENTRE PRIVATE LTD, BHUBANESWAR VS STATE OF ODISHA	ANSHUMAN RAY VS	// 0 //	
258	D-WP(C)/33484/2026	ANGAU CHARAN PURTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
259	D-WP(C)/33486/2026	DHRUBA BAGARTY VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
260	D-WP(C)/33490/2026	LOKNATH MISHRA VS STATE OF ODISHA	HRITIK RANJAN MISHRA VS	// 0 //	
261	D-WP(C)/33491/2026	SURJYAMANI BEHERA	DHANESWAR BEHERA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/33493/2026	INDIAN OIL CORPORATION LTD., MUMBAI	AMIT KUMAR NAG	//	
		VS	VS	0	
		NATIONAL HIGHWAYS AUTHORITY OF INDIA, BERHAMPUR		//	
263	D-WP(C)/33497/2026	THE MOTHER TERESA COLLEGE OF NURSING, JAIPUR	GOPAL PRASAD JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/33498/2026	POONAM MAHANAND	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/33499/2026	RAMACHANDRA PATRO	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/33500/2026	RAMESH BAG	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/33501/2026	PRADEEPTA KUMAR BALIARSINGH	ANAND CHANDRA SWAIN	//	AOD20240000548C202600009
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/33502/2026	DR. SUVENDU KUMAR MOHANTY	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/33503/2026	HIMANSU SEKHAR MOHANTY	GOPAL PRASAD LAL	//	AOR20220002350C202600014
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/33504/2026	AMIT KUMAR SAHOO	SHRADHA DAS	//	AOD20250000710C202600002
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/33505/2026	AMIT KUMAR SAHOO	SHRADHA DAS	//	AOD20250000710C202600003
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/33506/2026	POONAM MAHANAND	PABITRA KUMAR NAYAK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/33507/2026	STATE OF ODISHA DILLIP KUMAR SETHY VS	BIJAY PANDA VS	// // 0	AOD20220004095C202600033
274	D-WP(C)/33508/2026	THE DEPUTY COMMISSIONER, CGST AND CENTRAL EXCISE MARY ELIZA SCHOOL AND COLLEGE OF NURSING, SUBERAMA ROUT VS	VS	// // 0	
275	D-WP(C)/33509/2026	STATE OF ODISHA CHAKRADHAR @ CHANDRAMANI SAHOO VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202600140
276	D-WP(C)/33510/2026	THE REGIONAL PROVIDENT FUND COMMISSIONER SWAPNA RANI DASH VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202600141
277	D-WP(C)/33512/2026	COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPTT. VINAY KUMAR TIBAREWAL VS	SEKH ZAKIR HUSSAIN VS	// // 0	
278	D-WP(C)/33515/2026	STATE OF ODISHA MAMATA SAHU VS	AMITAV MOHANTY VS	// // 0	
279	D-WP(C)/33516/2026	STATE OF ODISHA PRANATOSH ACHARYA VS	BISWAJIT MAHARANA VS	// // 0	
280	D-WP(C)/33518/2026	STATE OF ODISHA MUKESH KUMAR THACKER VS	JAGAJIBAN PRADHAN VS	// // 0	
281	D-WP(C)/33519/2026	HDFC BANK LTD, B.K.ROAD, CUTTACK AMIT KUMAR PATEL VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0	
282	D-WP(C)/33522/2026	STATE OF ODISHA RAM AWATAR AGARWAL VS	ANAM CHARAN PANDA VS	// // 0	
283	D-WP(C)/33523/2026	STATE OF ODISHA BOINETRI BEHERA VS	BIKAS KARNA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/33524/2026	MATRUGRAM SRI AUROBINDO ASHRAM, JAGATSINGHPUR VS STATE OF ODISHA	KHATA JENA VS SUNIL KUMAR PANDA	// 0 //	
285	D-WP(C)/33526/2026	JOGINDRA MUNDA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
286	D-WP(C)/33527/2026	RAM AWATAR AGARWAL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
287	D-WP(C)/33528/2026	SRI SARASWATI DEVI BIJE, JAGAMARA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //	
288	D-WP(C)/33529/2026	M/S.LARSEN AND TOUBRO LTD, BHUBANESWAR VS STATE OF ODISHA	ANUP NARAYAN MOHANTY VS	// 0 //	
289	D-WP(C)/33530/2026	GOBINDA @ GOVINDA ORAM VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
290	D-WP(C)/33533/2026	SUBHAJYOTI NAYAK VS STATE OF ODISHA	MOHAMMED AKHTER RAZA KHAN VS	// 0 //	
291	D-WP(C)/33534/2026	KNOWLEDGE TRUST VS THE CENTRAL BOARD OF DIRECT TAXES	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600084
292	D-WP(C)/33535/2026	BANKIM CHANDRA SAGAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
293	D-WP(C)/33536/2026	SUMITRA BHOI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
294	D-WP(C)/33538/2026	SUBRAT KUMAR DHAL VS UNION OF INDIA	KUNAL KUMAR SWAIN VS	// 0 //	
295	D-WP(C)/33539/2026	SAHADEV PRADHAN	SUNIL KUMAR PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/33540/2026	ALEKH NIRANJAN BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/33541/2026	PRASANNA KUMAR JENA	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/33543/2026	UMESH CHANDRA PATRA	SIDDHARTH GOUTAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/33545/2026	RABINDRA KUMAR DAKUA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/33546/2026	AMIYA JYOTI NAYAK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/33548/2026	RADHA MOHAN BISWAL	BISWAJIT NAYAK	//	
	WP(C)/23075/2026	VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/33550/2026	ASHOK KUMAR MAHANA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/33551/2026	BHUBANESWAR BISWAL	BISWAJIT NAYAK	//	
	WP(C)/23074/2026	VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/33553/2026	BHADRA BADAIAK @ BINJHIA	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		SUBHADRA MAJHI		//	
305	D-WP(C)/33554/2026	MADAN KUMAR BISWAL	BISWAJIT NAYAK	//	
	WP(C)/23078/2026	VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/33556/2026	MUKESH KUMAR THACKER	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WPCRL/22174/2026	INDIAN BANK, RANIHAT BRANCH, CUTTACK JAYANAL SAHA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// / /0 ()	
308	D-ABLAPL/22087/2026	NEHURU KHAN VS STATE OF ODISHA	BHARAT JALLI VS	CHANDAPUR /205 /2024 ()	AOD20240000581C202600084
309	D-ABLAPL/22092/2026	KULAMANI GHADEI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /98 /2026 ()	
310	D-ABLAPL/22099/2026	BAPINA SWAIN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /131 /2026 ()	
311	D-ABLAPL/22102/2026	BALLAVA MINIKA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	LAXMIPUR /84 /2026 ()	
312	D-ABLAPL/22104/2026	RAHUL SAHOO @ SILU VS STATE OF ODISHA	ABINASH ACHARYA VS	SAHID NAGAR P.S. /369 /2026 ()	
313	D-ABLAPL/22106/2026	RAMESH KUMAR NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 ()	
314	D-ABLAPL/22107/2026	SANTOSH SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 ()	
315	D-ABLAPL/22108/2026	NARAHARI PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 ()	
316	D-ABLAPL/22109/2026	BRAJABANDHU BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 ()	
317	D-ABLAPL/22111/2026	KRISHNA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/22112/2026	AJIJ KHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
319	D-ABLAPL/22113/2026	SANTOSH NANDA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 () //	
320	D-ABLAPL/22114/2026	SANJAY KUMAR MAHAPATRA VS STATE OF ODISHA	ANIMESH MOHANTY VS	Maitri Vihar PS /317 /2026 () //	
321	D-ABLAPL/22115/2026	AMBARISH JATTA @ HABUNI VS STATE OF ODISHA	BISWARANJAN DALAI VS	BHADRESWAR /172 /2026 () //	AOR20220003722C202600131
322	D-ABLAPL/22119/2026	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PARJANG /80 /2014 () //	AOR20220001648C202600047
323	D-ABLAPL/22120/2026	RAJESH NAYAK VS STATE OF ODISHA	CHIRANJIB ROUT VS	GOPALPRASAD /139 /2026 () //	
324	D-ABLAPL/22126/2026	MD. RAHIM VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	LALBAG /137 /2026 () //	
325	D-ABLAPL/22129/2026	ARUN SUBUDHI @ ARUN KUMAR SUBUDHI VS STATE OF ODISHA	BISWAJIT PASAYAT VS	MAHILA P.S.(BBSR) /150 /2026 () //	
326	D-ABLAPL/22132/2026	RAJESH DHAL VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BANKI /365 /2026 () //	
327	D-ABLAPL/22135/2026	RUDRA NARAYAN ROUT @ BIBHUPRASAD RUDRANARAYAN ROUT @ PRADY VS STATE OF ODISHA	NABIN K. ROUT @ PRADY VS	KHUNTUNI /186 /2024 () //	
328	D-ABLAPL/22136/2026	DANIEL KHARA VS STATE OF ODISHA	SUCHISMITA SARANGI VS	PADWA /49 /2025 () //	
329	D-ABLAPL/22138/2026	CHANDRASEKHAR SAMAL	UPASANA BAL	/ /	AOD20220004095C202600032

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
330	D-ABLAPL/22143/2026	VS STATE OF MAHARASHTRA KANHU CHARAN PRADHAN VS	VS KAUSHIKA KUMAR MAHARANA VS	() // FATEGARH /358 /2025 ()	
331	D-ABLAPL/22148/2026	STATE OF ODISHA DHIRENDRA KUMAR SAMANTA VS	LALITENDU MISHRA VS	() // DHENKANAL TOWN /512 /2026 ()	AOR20220001610C202600061
332	D-ABLAPL/22151/2026	STATE OF ODISHA KHIRABATI MALIK VS	SATYA NARAYAN MISHRA 4 VS	() // BASUDEVPUR /418 /2026 ()	AOR20220001615C202600118
333	D-ABLAPL/22153/2026	STATE OF ODISHA DIPAK KUMAR BEHERA VS	ARUN KUMAR BUDHIA VS	() // MANCHESWAR P.S. /416 /2026 ()	AOD20240000603C202600023
334	D-ABLAPL/22154/2026	STATE OF ODISHA KRISHNA MEHER VS	SUSANTA KUMAR SAHU VS	() // SAMBALPUR SADAR /125 /2026 ()	
335	D-ABLAPL/22155/2026	STATE OF ODISHA SHYAM SUNDAR MALIK @ SHYAM @ SAMA VS	SATYA NARAYAN MISHRA 4 VS	() // BASUDEVPUR /432 /2026 ()	AOR20220001615C202600117
336	D-ABLAPL/22156/2026	STATE OF ODISHA SAKRI SINGH BADRA VS	HEMANTA KUMAR MOHANTA VS	() // SARAT /8 /2026 ()	
337	D-ABLAPL/22158/2026	STATE OF ODISHA MD. FAZLE HAFIZ VS	SATYA RANJAN MULIA VS	() // KRUSHANANDAPUR /58 /2026 ()	
338	D-ABLAPL/22160/2026	STATE OF ODISHA DHIRENDRA ROUT VS	SATYA RANJAN MULIA VS	() // MALGODOWN /250 /2026 ()	
339	D-ABLAPL/22161/2026	STATE OF ODISHA SAHIL BAG VS	BIJAYA KUMAR RAGADA VS	() // KHETRARAJPUR /153 /2026 ()	
340	D-ABLAPL/22163/2026	STATE OF ODISHA SUSMITA JENA VS	JAJATI KESHARI KHUNTIA VS	() // BAISINGA /355 /2026 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/22167/2026	STATE OF ODISHA HIMANSHU BEHERA VS	SURYAKANTA DWIBEDI VS	// BAISINGA /332 /2026 ()	
342	D-ABLAPL/22170/2026	STATE OF ODISHA PRADEEP KUMAR SWAIN @ PINTU @ PRADEEP SWAIN	ANAY KUMAR BEHERA VS	// BHANJANAGAR /594 /2024 ()	
343	D-ABLAPL/22171/2026	STATE OF ODISHA SURYA NARAYAN SAHU VS	SANTOSH KUMAR MAHANTY VS	// K.NUAGAON /177 /2025 ()	
344	D-ABLAPL/22173/2026	STATE OF ODISHA SRIMANTA CHANDRA JATI VS	JAYADEBA BEHERA VS	// MAHILA P.S.(BBSR) /254 /2026 ()	AOD20240000366C202600112
345	D-ABLAPL/22175/2026	STATE OF ODISHA RUDRA PRASAD BEHERA VS	KURESH PRASAD DASH VS	// KOTINANDA /58 /2026 ()	AOR20220001390C202600028
346	D-ABLAPL/22176/2026	STATE OF ODISHA BISHNU PRIYA KAR VS	SURYAKANTA DWIBEDI VS	// MARKAT NAGAR /233 /2026 ()	
347	D-ABLAPL/22177/2026	STATE OF ODISHA SUTANAYA MAHAKUD VS	GANESWAR BEHERA VS	// VIGILANCE PS (BERHAMPUR) /6 /2026 ()	AOR20220001409C202600001
348	D-ABLAPL/22179/2026	STATE OF ODISHA(VIG.) MD. USIM @ USIM UDDIN VS	DEEPAK RANJAN PARIDA VS	// NIALI /300 /2020 ()	
349	D-ABLAPL/22184/2026	STATE OF ODISHA SAMPRIIT BEHERA @ GAGALI VS	SURYAKANTA DWIBEDI VS	// BADAGODA P.S. /508 /2026 ()	
350	D-ABLAPL/22185/2026	STATE OF ODISHA ASHOK KUMAR MALLICK @ NAKHIA MALIK VS	SMRUTI RANJAN ROUT VS	// PATTAMUNDAI RURAL PS /373 /2026 ()	
351	D-ABLAPL/22186/2026	STATE OF ODISHA SK KALIMUDDIN VS	GURUPRASAD BEHERA VS	// BALASORE TOWN /216 /2026 ()	AOR20220000925C202600052
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/22188/2026	KALU CHARAN PRADHAN @ KALU PARADHAN VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	SATYABADI /302 /2026 () //	
353	D-ABLAPL/22197/2026	AJIT MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
354	D-ABLAPL/22198/2026	SURESH ROUL VS STATE OF ODISHA	BIJAYA KUMAR ROUTRAY VS	ATHGARH /124 /2026 () //	
355	D-ABLAPL/22200/2026	GULAM SABIR@ SABIR RAZA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /136 /2026 () //	AOR20220000263C202600064
356	D-ABLAPL/22201/2026	SUBHAM GURU VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BARGAON /143 /2026 () //	AOR20220000263C202600063
357	D-ABLAPL/22204/2026	PABITRA SWAIN @ LITU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	DELANGA /187 /2026 () //	AOR20220001299C202600048
358	D-ABLAPL/22206/2026	SUJITABH @ SUJITAV PARIDA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	CHHEND /105 /2026 () //	
359	D-ABLAPL/22210/2026	SUBASINI DASH VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /578 /2026 () //	
360	D-ABLAPL/22212/2026	PRITAM JANI VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	RAYAGADA /72 /2026 () //	
361	D-ABLAPL/22214/2026	BANDHAN DIGAL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	PHIRINGIA /92 /2023 () //	
362	D-ABLAPL/22216/2026	PABITRA MOHAN MAHALA VS STATE OF ODISHA	SAIBRATA RATH VS	BADACHANA /252 /2026 () //	
363	D-ABLAPL/22217/2026	SASMITA SAMANTARA	SANJAYA KUMAR PANIGRAHI	SONEPUR /52 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
364	D-ABLAPL/22218/2026	VS STATE OF ODISHA SK. FAQHRUL AMIN VS STATE OF ODISHA	VS JITENDRA SAMANTARAY VS	 () // MAHILA P.S. BUXIBAZAR /83 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :22/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-EXP/30451/2026 EXP/ /	JAGADISH MOHAPATRA MP	ADV.	19/2026
2	D-RFA/217/2008 RFA/217/2008	PRATIMA PANDA MP	M/S. J.N. RATH	27/2026
3	D-ELPET/29538/2024 ELPET/4/2024	PARSHURAM DHADA MP	M/S BIDYADHAR MISHRA, M/S TARINI KANTA BISWAL, MRS. R.R. PA	49/2026
4	D-ELPET/29538/2024 ELPET/4/2024	PARSHURAM DHADA MP	M/S BIDYADHAR MISHRA, M/S TARINI KANTA BISWAL, MRS. R.R. PA	50/2026
5	D-ELPET/29538/2024 ELPET/4/2024	PARSHURAM DHADA MP	M/S BIDYADHAR MISHRA, M/S TARINI KANTA BISWAL, MRS. R.R. PA	51/2026
6	D-MSA/33552/2026 MSA/ /	M/S. SUPRATIK INFRAVENTURES PVT. LTD. MP	ABHAY K. SONDELWAL	65/2026
7	D-SA/10/1992 SA/10/1992	GUREI MP	M/S.AMIYA KUMAR MISHRA, ANOOP MISHRA, S.MISHRA	138/2026
8	D-CRLMP/10197/2026 CRLMP/496/2026	PRATAP KUMAR SINGH MP	DILLIP KUMAR SAHOO	196/2026
9	D-TRP(C)/33454/2026 TRP(C)/ /	BEAUTY TRIPATHY MP	MANOJ KUMAR PANDA	237/2026
10	D-TRP(C)/33492/2026 TRP(C)/ /	SAKTI SUPRAYUKTI MP	SATYA RANJAN PATI	238/2026
11	D-LAA/42843/2024 LAA/36/2024	NAKUL SORI MP	MOHENDRA KUMAR MOHAPATRO	256/2026
12	D-RPFAM/33476/2026 RPFAM/ /	AMIT KUMAR SAHU MP	SOUMYA JYOTI BISWAL	298/2026
13	D-RPFAM/33559/2026 RPFAM/ /	HARILAL DANGRI MP	SANJAYA KUMAR PANIGRAHI	299/2026
14	D-RPFAM/33559/2026 RPFAM/ /	HARILAL DANGRI MP	SANJAYA KUMAR PANIGRAHI	300/2026
15	D-RVWPET/33337/2026 RVWPET/ /	STATE OF ORISSA MP	SURYA NARAYAN PATNAIK, AGA	363/2026
16	D-RVWPET/33337/2026 RVWPET/ /	STATE OF ORISSA MP	SURYA NARAYAN PATNAIK, AGA	364/2026
17	D-RVWPET/33338/2026 RVWPET/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, AGA	365/2026
18	D-RVWPET/33338/2026 RVWPET/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, AGA	366/2026
19	D-RVWPET/33339/2026 RVWPET/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, AGA	367/2026
20	D-RVWPET/33339/2026 RVWPET/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, AGA	368/2026
21	D-RVWPET/33340/2026 RVWPET/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, AGA	369/2026
22	D-RVWPET/33340/2026 RVWPET/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, AGA	370/2026
23	D-MATA/33517/2026 MATA/ /	JESHIKA DASH MP	MAHARSHI MAHAPATRA	401/2026
24	D-MATA/33555/2026 MATA/ /	RASHMITA TRIPATHY@NANDA MP	MANAS KUMAR CHAND	402/2026
25	D-MATA/33555/2026 MATA/ /	RASHMITA TRIPATHY@NANDA MP	MANAS KUMAR CHAND	405/2026
26	D-CONTC/46519/2025	NARAYAN DAS		

	CONTC/5567/2025	MP		492/2026
27	D-BLAPL/22065/2026	SRIDHAR GHADEI	BINI MISHRA	
	BLAPL/ /	MP		546/2026
28	D-BLAPL/16362/2026	SHAHBAZ HUSSAIN	BHARAT BHUSAN ROUTRAY	
	BLAPL/5637/2026	MP		547/2026
29	D-RSA/29074/2026	RADHASYAMA SAHU	MAHESWAR MOHANTY	
	RSA/ /	MP		1051/2026
30	D-RSA/25452/2026	KOBRA BIBI	RANJIT MOHANTY	
	RSA/ /	MP		1052/2026
31	D-RSA/8/2022	K. KUMAR RAJA	BIBEKANANDA BHUYAN	
	RSA/8/2022	MP		1053/2026
32	D-RSA/33436/2026	PRAFULLA MAHARANA	MANAS RANJAN PADHI	
	RSA/ /	MP		1054/2026
33	D-RSA/45698/2025	JAGDISH PARIDA	BAIJAYANTI MOHANTY	
	RSA/586/2025	MP		1055/2026
34	D-RSA/31332/2026	M/S. JAIN STEEL AND POWER LTD.	AMITABH MISHRA	
	RSA/ /	MP		1056/2026
35	D-RSA/27514/2026	SONALI MOHAPATRA	JAGAJIBAN PRADHAN	
	RSA/364/2026	MP		1057/2026
36	D-RSA/33549/2026	NIRUPAMA SENAPATI	MANOJ KUMAR MOHANTY (2)	
	RSA/ /	MP		1058/2026
37	D-RSA/33549/2026	NIRUPAMA SENAPATI	MANOJ KUMAR MOHANTY (2)	
	RSA/ /	MP		1059/2026
38	D-FAO/27167/2026	THE LEGAL MANAGER, M/S. MAGMA HDI	CEAMRAU INSURANCE COMPANY LIMITED, BHUBANESWAR	
	FAO/871/2026	MP		1138/2026
39	D-FAO/27167/2026	THE LEGAL MANAGER, M/S. MAGMA HDI	CEAMRAU INSURANCE COMPANY LIMITED, BHUBANESWAR	
	FAO/871/2026	MP		1139/2026
40	D-FAO/29796/2026	M/S IFFCO TOKIO GEN INSURANCE CO.LTD.	CEAMRAU INSURANCE COMPANY LIMITED, BHUBANESWAR	
	FAO/846/2026	MP		1140/2026
41	D-FAO/33557/2026	ARABINDA GAJENDRA	SUDHANSU SEKHAR PRATAP	
	FAO/ /	MP		1141/2026
42	D-FAO/33560/2026	GANGADHAR ROUTRAY	SUDHANSU SEKHAR PRATAP	
	FAO/ /	MP		1142/2026
43	D-ABLAPL/38745/2025	BIJULI @ BUJULI MALIK		
	ABLAPL/14579/2025	MP		1312/2026
44	D-ABLAPL/12277/2026	RAMAKANTA DAS @ DASH		
	ABLAPL/5025/2026	MP		1313/2026
45	D-ABLAPL/14271/2026	DEEPAK KUMAR MOHANTY		
	ABLAPL/5729/2026	MP		1314/2026
46	D-ABLAPL/14380/2026	RAKESH PARASETH		
	ABLAPL/5897/2026	MP		1315/2026
47	D-ABLAPL/14450/2026	JABAR KHAN		
	ABLAPL/5641/2026	MP		1316/2026
48	D-ABLAPL/18384/2026	MOTI @ KAMALUDDIN KHAN		
	ABLAPL/7471/2026	MP		1317/2026
49	D-ABLAPL/18385/2026	MOTI @ KAMALUDDIN KHAN		
	ABLAPL/7540/2026	MP		1318/2026
50	D-ABLAPL/16487/2026	MOTI @ KAMALUDDIN KHAN		
	ABLAPL/6716/2026	MP		1319/2026
51	D-ABLAPL/35416/2025	BADUDI @ MANGULI @ MANGULU SAU		
	ABLAPL/13453/2025	MP		1320/2026
52	D-ABLAPL/38774/2025	BADUDI @ MANGULI @ MANGULU SAU		
	ABLAPL/14587/2025	MP		1321/2026
53	D-ABLAPL/37693/2025	BADUDI @ MANGULI @ MANGULU SAU		
	ABLAPL/14179/2025	MP		1322/2026
54	D-CMP/23784/2024	MAHENDRA PRASAD BARIK	BISWAJIT MOHAPATRA	
	CMP/581/2024	MP		1323/2026
55	D-ABLAPL/38772/2025	BADUDI @ MANGULI @ MANGULU SAU		
	ABLAPL/14594/2025	MP		1323/2026
56	D-CMP/33372/2026	JAINAB BIBI	SRINIBASH SATAPATHY	
	CMP/ /	MP		1324/2026
57	D-ABLAPL/37554/2025	BADUDI @ MANGULI @ MANGULU SAU		
	ABLAPL/14516/2025	MP		1324/2026

58	D-ABLAPL/14550/2026 ABLAPL/5806/2026	G. RAJESH REDDY MP		1325/2026
59	D-CMP/20046/2026 CMP/765/2026	AMARENDRA KUMAR BEHERA MP	SOURAV SUMAN BHUYAN	1325/2026
60	D-ABLAPL/2430/2026 ABLAPL/1121/2026	RABINDRA KUMAR BISHOYI @ RABINDRA BISOI MP		1326/2026
61	D-CMP/33394/2026 CMP/ /	PRADEEP KUMAR SAHU MP	SUVENDU KUMAR RAY	1326/2026
62	D-ABLAPL/19196/2026 ABLAPL/7647/2026	JOGI SASMAL MP		1327/2026
63	D-CMP/33399/2026 CMP/1197/2026	PRAVAT MARTHA@PRAVAT KUMAR MAHAPATRA MP	DEEPA KUMAR	1327/2026
64	D-CMP/30356/2025 CMP/1135/2025	M/S. MAA SARALA DISTRIBUTORS, JAGA BUNGHPAM DAS MP		1328/2026
65	D-CMP/33435/2026 CMP/ /	DEBENDRA PARIDA MP	SWARUP KUMAR PATNAIK	1329/2026
66	D-CMP/33461/2026 CMP/ /	GANGOTRI DEVI MP	BHASKAR CHANDRA PANDA	1330/2026
67	D-CMP/33463/2026 CMP/ /	PARAMAHANSA NATH DEV, CUTTACK MP	DWARIKA PRASAD MOHANTY	1331/2026
68	D-CMP/33514/2026 CMP/ /	RAHIM KHAN MP	PRASANTA KUMAR SATAPATHY	1332/2026
69	D-CMP/33487/2026 CMP/ /	SAROJ KUMAR SWAIN MP	SAMBEET PATTANAYAK	1333/2026
70	D-CMP/33513/2026 CMP/ /	SAHADEVA SAHA MP	CHINMAYA KUMAR SAHU	1334/2026
71	D-CMP/33558/2026 CMP/ /	UMAKANTA SWAIN MP	JAJATI KESHARI KHUNTIA	1335/2026
72	D-MACA/32588/2026 MACA/691/2026	GOBINDA BEHERA MP	KAPILA CHARAN NAYAK	1652/2026
73	D-MACA/33354/2026 MACA/ /	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. MP	PRASANTA KUMAR MAHABANESWAR	1653/2026
74	D-MACA/33354/2026 MACA/ /	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. MP	PRASANTA KUMAR MAHABANESWAR	1654/2026
75	D-MACA/51715/2025 MACA/688/2026	ASHOK KUMAR GOUDA MP	SUBHRANSU BHUSAN MOHANTY	1655/2026
76	D-MACA/51715/2025 MACA/688/2026	ASHOK KUMAR GOUDA MP	SUBHRANSU BHUSAN MOHANTY	1656/2026
77	D-MACA/43/2021 MACA/43/2021	THE ORIENTAL INSURANCE COMPANY LTD. MP	T.D.DUTTA	1657/2026
78	D-MACA/935/2019 MACA/935/2019	AUTHORIZED SIGNATORY, ORIENTAL INSURANCE CO. LTD MP		1658/2026
79	D-CRLA/22091/2026 CRLA/ /	TIKINO@JISHU KRISHNA DIGAR MP	SARADA PRASAD DASH	1839/2026
80	D-CRLA/22091/2026 CRLA/ /	TIKINO@JISHU KRISHNA DIGAR MP	SARADA PRASAD DASH	1840/2026
81	D-CRLA/22093/2026 CRLA/643/2026	GANGADHAR MOHANTA MP	RANJIT KESHARI SAMAL	1841/2026
82	D-CRLA/22093/2026 CRLA/643/2026	GANGADHAR MOHANTA MP	RANJIT KESHARI SAMAL	1842/2026
83	D-CRLA/15563/2026 CRLA/ /	JITENDRA MUKHI MP	DEBASISH SAMAL	1843/2026
84	D-CRLA/33031/2024 CRLA/1122/2024	MANTU@DEEPAK MALLIK MP	DEEPAK KU SAHOO	1844/2026
85	D-CRLA/14915/2024 CRLA/520/2024	RANJAN KUMAR ROUT MP	BISWARANJAN DALAI	1845/2026
86	D-CRLA/327/2023 CRLA/327/2023	BABULI KUDEI@KHANDIA MP	MR. PRAMOD CHANDRA SEJPADA	1846/2026
87	D-CRLA/21316/2026 CRLA/640/2026	NISHIKANTA SANA MP	SARBESWAR SAHOO	1847/2026
88	D-CRLA/22205/2026 CRLA/ /	DINA BISWAL MP	JUGALA KISHORE PANDA	1848/2026
89	D-CRLA/22205/2026	DINA BISWAL	JUGALA KISHORE PANDA	

	CRLA/ /	MP		1849/2026
90	D-CRLA/22203/2026	KALEB GARADA	AMIT KUMAR SAHU	
	CRLA/ /	MP		1850/2026
91	D-CRLA/22203/2026	KALEB GARADA	AMIT KUMAR SAHU	
	CRLA/ /	MP		1851/2026
92	D-CRLA/22203/2026	KALEB GARADA	AMIT KUMAR SAHU	
	CRLA/ /	MP		1852/2026
93	D-CRLMC/22100/2026	SHALINI PASSI	BISWAJIT RANJAN TRIPATHY	
	CRLMC/2348/2026	MP		1864/2026
94	D-CRLMC/22101/2026	SUBRAT BARIK	MANISA BISWAL	
	CRLMC/ /	MP		1865/2026
95	D-CRLMC/22101/2026	SUBRAT BARIK	MANISA BISWAL	
	CRLMC/ /	MP		1866/2026
96	D-CRLMC/2527/2026	KUMARESH BARIK		
	CRLMC/316/2026	MP		1867/2026
97	D-CRLMC/29809/2025	TOPHAN SWAIN		
	CRLMC/4012/2025	MP		1868/2026
98	D-CRLMC/22131/2026	SIKAKA LADO @ LADA SIKAKA	PRASANTA KUMAR JENA	
	CRLMC/ /	MP		1869/2026
99	D-CRLMC/22140/2026	DHRUBA MANDAL	ASIT KUMAR CHOUDHURY	
	CRLMC/ /	MP		1870/2026
100	D-CRLMC/22147/2026	RAHUL RANJAN SENAPATI	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		1871/2026
101	D-CRLMC/22207/2026	SIBAJI NANDA	BHABANI SANKAR DAS	
	CRLMC/ /	MP		1872/2026
102	D-WA/20813/2025	INDIAN BANK, PADAMPUR	SITANSHU KUMAR DEY	
	WA/1021/2025	MP		2349/2026
103	D-WA/27661/2024	BISWA PRAKASH MISHRA	MR. GAUTAM MISHRA, M/S. JYOTI RANJAN DEO	
	WA/1832/2024	MP		2350/2026
104	D-WA/33415/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2351/2026
105	D-WA/33415/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2352/2026
106	D-WA/33417/2026	STATE OF ODISHA	DEBASIS TRIPATHY,A.G.A	
	WA/ /	MP		2353/2026
107	D-WA/33417/2026	STATE OF ODISHA	DEBASIS TRIPATHY,A.G.A	
	WA/ /	MP		2354/2026
108	D-WA/12481/2025	JITENDRA KUMAR SAHOO	PRADEEP KUMAR KHUNTIA, ASHUTOSH MOHANTY, JITENDRA KUMAR	
	WA/659/2025	MP		2355/2026
109	D-WA/23822/2026	REGIONAL DIRECTOR/ REGIONAL OFFICER, REGIONAL OFFICE, CENTRAL BOARD OF SECONDARY EDUCATION		
	WA/974/2026	MP		2356/2026
110	D-WA/33419/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2357/2026
111	D-WA/33419/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2358/2026
112	D-WA/33420/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		2359/2026
113	D-WA/33420/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		2360/2026
114	D-WA/33483/2026	SATYA SEKHAR RATH	JAGAJIBAN PRADHAN	
	WA/ /	MP		2361/2026
115	D-WA/1703/2023	STATE OF ODISHA	BISWARANJAN MOHAPATRA,B.K.BARIK	
	WA/1703/2023	MP		2362/2026
116	D-WA/33520/2026	BIBEKANANDA DAS	SUBHADUTTA ROUTRAY	
	WA/ /	MP		2363/2026
117	D-WA/33433/2026	GYANA RANJAN DASH	SUKANTA KUMAR DALAI	
	WA/994/2026	MP		2364/2026
118	D-WA/33532/2026	MANAS RANJAN SAHOO	SUBHADUTTA ROUTRAY	
	WA/ /	MP		2365/2026
119	D-WA/33427/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2366/2026
120	D-WA/33427/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2367/2026

121	D-WA/33428/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2368/2026
122	D-WA/33428/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2369/2026
123	D-WA/33430/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	2370/2026
124	D-WA/33430/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	2371/2026
125	D-WA/33488/2026 WA/ /	UMA SHANKAR BARIK MP	KISHORE KUMAR MISHRA	2372/2026
126	D-WP(C)/32273/2026 WP(C)/22559/2026	SABITRI PRADHAN MP	SUBHRANSHU DASH	13735/2026
127	D-WP(C)/33330/2026 WP(C)/23047/2026	RATIKANTA MISHRA MP	MANOJA KUMAR KHUNTIA	13736/2026
128	D-WP(C)/33137/2026 WP(C)/22741/2026	SUDESH KUMAR GARABADU MP	GYANA RANJAN MAHAPATRA	13737/2026
129	D-WP(C)/32755/2026 WP(C)/ /	AKSHAYA KUMAR DAS MP	HRITIK RANJAN DASH	13738/2026
130	D-WP(C)/33347/2026 WP(C)/ /	JAFRAN KUMAR MOHAPATRA MP	HRITIK RANJAN DASH	13739/2026
131	D-WP(C)/33350/2026 WP(C)/ /	BHAGYALAXMI DASH MP	HRITIK RANJAN DASH	13740/2026
132	D-WP(C)/33334/2026 WP(C)/ /	UNION OF INDIA MP	JNYANANDA PANDA, C.G.C	13741/2026
133	D-WP(C)/46505/2025 WP(C)/32391/2025	ABHIMANYU DASH MP	SURENDRA KUMAR DASH	13742/2026
134	D-WP(C)/10030/2018 WP(C)/10030/2018	HEMA DAS MP		13743/2026
135	D-WP(C)/14693/2014 WP(C)/14693/2014	NANDINEE BOSE MP		13744/2026
136	D-WP(C)/33363/2026 WP(C)/ /	S. SUNIL KUMAR SUBUDHI MP	JAGANNATH BHUYAN	13745/2026
137	D-WP(C)/32395/2026 WP(C)/22794/2026	MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION MP	INDUSTRIES CORPORATION LTD., KHAPURIA, CUTTACK	13746/2026
138	D-WP(C)/35768/2022 WP(C)/35768/2022	UMA PUJHARI MP	LALATENDU SAMAL	13748/2026
139	D-WP(C)/33365/2026 WP(C)/ /	MAHENDRA KUMAR DASH MP	PRNOY MOHANTY	13749/2026
140	D-WP(C)/33370/2026 WP(C)/ /	HIMANSHU NAYAK MP	BISHNU CHARAN SAHU	13750/2026
141	D-WP(C)/29778/2025 WP(C)/20836/2025	AMITA CHOUDHURY MP	BIBEKANANDA BHUYAN (SR. ADV.), SOURAV SUMAN BHUYAN	13751/2026
142	D-WP(C)/29875/2025 WP(C)/20995/2025	AMITA CHOUDHURY MP	SOURAV SUMAN BHUYAN	13752/2026
143	D-WP(C)/33397/2026 WP(C)/ /	PRAKASH MALIK MP	SUKANTA KUMAR NAYAK (2)	13753/2026
144	D-WP(C)/28597/2024 WP(C)/16642/2024	SUBHRANSHU BAGH MP	RANJIT MOHANTY	13754/2026
145	D-WP(C)/14833/2024 WP(C)/8771/2024	BHIMSEN PRADHAN MP	RANJIT MOHANTY	13755/2026
146	D-WP(C)/33403/2026 WP(C)/ /	AVISHEK PATNAIK MP	SUBHASIS PANDA	13756/2026
147	D-WP(C)/33404/2026 WP(C)/ /	DIBYASINGH MALIK MP	SUKANTA KUMAR NAYAK (2)	13757/2026
148	D-WP(C)/33409/2026 WP(C)/ /	BABAJI CHARAN SAHOO MP	SUKANTA KUMAR NAYAK (2)	13758/2026
149	D-WP(C)/33411/2026 WP(C)/ /	BABA MALIK MP	SUKANTA KUMAR NAYAK (2)	13759/2026
150	D-WP(C)/33413/2026 WP(C)/ /	RAJESWARI WOMEN SELF HELP GROUP, SANVANSIPUR, CHINCA MP	RAJESWARI, CHINCA	13760/2026
151	D-WP(C)/33382/2026 WP(C)/ /	SARASWATI SAHOO MP	DILLIP KUMAR RAY	13761/2026
152	D-WP(C)/33382/2026	SARASWATI SAHOO	DILLIP KUMAR RAY	

	WP(C)/ /	MP		13762/2026
153	D-WP(C)/33432/2026	ASHUTOSH MALLICK	HRITIK RANJAN DASH	
	WP(C)/ /	MP		13763/2026
154	D-WP(C)/23876/2026	BINAYAK MISHRA		
	WP(C)/16433/2026	MP		13764/2026
155	D-WP(C)/33422/2026	SANTOSHINI KUMARI PANIGRAHY	ALOK KUMAR PANDA	
	WP(C)/ /	MP		13765/2026
156	D-WP(C)/33438/2026	UNION OF INDIA	ALOK KUMAR MOHANTY	
	WP(C)/ /	MP		13766/2026
157	D-WP(C)/33443/2026	SUDHANSHU SEKHAR SAHOO	JAYASHREE ROUL	
	WP(C)/ /	MP		13767/2026
158	D-WP(C)/33445/2026	RUJIT MUDULI	KAPILA CHARAN NAYAK	
	WP(C)/ /	MP		13768/2026
159	D-WP(C)/33446/2026	ASHOK KUMAR DAS	SHASHIBHUSAN BISWAL	
	WP(C)/ /	MP		13769/2026
160	D-WP(C)/33439/2026	SAGAR RANJAN BISWAL	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		13770/2026
161	D-WP(C)/33448/2026	KUMARI SETHI	PRAVASH CHANDRA JENA	
	WP(C)/23107/2026	MP		13771/2026
162	D-WP(C)/14125/2026	DAYANIDHI SAHOO	SANATAN PANI	
	WP(C)/11128/2026	MP		13772/2026
163	D-WP(C)/33440/2026	IBALASHISHA KHYRIEM	AFRAAZ SUHAIL	
	WP(C)/ /	MP		13773/2026
164	D-WP(C)/2975/2024	HELENA@HELINA SINGH	GYANENDRA KUMAR TRIPATHY	
	WP(C)/1696/2024	MP		13774/2026
165	D-WP(C)/22376/2026	ASHIS KUMAR SAHOO	SAILAZA NANDAN DAS	
	WP(C)/15368/2026	MP		13775/2026
166	D-WP(C)/33442/2026	IBALASHISHA KHYRIEM	AFRAAZ SUHAIL	
	WP(C)/ /	MP		13776/2026
167	D-WP(C)/33468/2026	M/S SUPERIOR CONSTRUCTION (P) LTD., SARDHARA	SANDEEP KUMAR SAMAL	
	WP(C)/ /	MP		13777/2026
168	D-WP(C)/33469/2026	NIRMALA DAS	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		13778/2026
169	D-WP(C)/33478/2026	SAROJ KUMAR DALABEHERA	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		13779/2026
170	D-WP(C)/32279/2026	NARAYANI COLLEGE OF NURSING, JAGATPUR	SUBHAM KUMAR ROUT	
	WP(C)/22903/2026	MP		13780/2026
171	D-WP(C)/33482/2026	ODIGYN IVF CENTRE PRIVATE LTD, BHUBANESHWAR	ANSESWARI RAY	
	WP(C)/ /	MP		13781/2026
172	D-WP(C)/33490/2026	LOKNATH MISHRA	HRITIK RANJAN MISHRA	
	WP(C)/ /	MP		13782/2026
173	D-WP(C)/33493/2026	INDIAN OIL CORPORATION LTD., MUMBAI	AMIT KUMAR NAG	
	WP(C)/ /	MP		13783/2026
174	D-WP(C)/33475/2026	RAMESH KUMAR JENA	SUBHAM AGRAWAL	
	WP(C)/ /	MP		13784/2026
175	D-WP(C)/30526/2026	BIBHUTI BHUSAN PRADHAN	SAROJ KUMAR PADHY	
	WP(C)/21003/2026	MP		13785/2026
176	D-WP(C)/33497/2026	THE MOTHER TERESA COLLEGE OF NURSING, PALAS	SUBODH KUMAR JENA	
	WP(C)/ /	MP		13786/2026
177	D-WP(C)/19824/2026	PRATAP CHANDRA MOHAPATRA	SIDDHARTH GOUTAM DAS, PALLAV KUMAR ROUTRAY, PRATYUSH	
	WP(C)/15741/2026	MP		13787/2026
178	D-WP(C)/33479/2026	AMIT KUMAR SAHOO	SHRADHA DAS	
	WP(C)/ /	MP		13788/2026
179	D-WP(C)/33499/2026	RAMACHANDRA PATRO	GYANA RANJAN SETHI	
	WP(C)/ /	MP		13789/2026
180	D-WP(C)/33500/2026	RAMESH BAG	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		13790/2026
181	D-WP(C)/29521/2026	PRATAP KUMAR DAS	SUDARSAN BEHERA	
	WP(C)/21752/2026	MP		13791/2026
182	D-WP(C)/33508/2026	MARY ELIZA SCHOOL AND COLLEGE OF NURSING, KORDHA	SUBRINKA KORDHA	
	WP(C)/ /	MP		13792/2026
183	D-WP(C)/9903/2025	SASMITA MOHANTY	SAIBRATA RATH MR. BUDDHADEV ROUTRAY MR. PRAFULLA KUM.	
	WP(C)/7174/2025	MP		13793/2026

184	D-WP(C)/33512/2026 WP(C)/ /	VINAY KUMAR TIBAREWAL MP	SEKH ZAKIR HUSSAIN	13794/2026
185	D-WP(C)/33501/2026 WP(C)/ /	PRADEEPTA KUMAR BALIARSINGH MP	ANAND CHANDRA SWAIN	13795/2026
186	D-WP(C)/31913/2026 WP(C)/21809/2026	AMARENDRA DAS MP	SUBHADUTTA ROUTRAY	13796/2026
187	D-WP(C)/33503/2026 WP(C)/ /	HIMANSU SEKHAR MOHANTY MP	GOPAL PRASAD LAL	13797/2026
188	D-WP(C)/33519/2026 WP(C)/ /	AMIT KUMAR PATEL MP	DHIRENDRA KUMAR MOHAPATRA	13798/2026
189	D-WP(C)/33504/2026 WP(C)/ /	AMIT KUMAR SAHOO MP	SHRADHA DAS	13799/2026
190	D-WP(C)/33522/2026 WP(C)/ /	RAM AWATAR AGARWAL MP	ANAM CHARAN PANDA	13800/2026
191	D-WP(C)/33505/2026 WP(C)/ /	AMIT KUMAR SAHOO MP	SHRADHA DAS	13801/2026
192	D-WP(C)/33527/2026 WP(C)/ /	RAM AWATAR AGARWAL MP	ANAM CHARAN PANDA	13802/2026
193	D-WP(C)/33529/2026 WP(C)/ /	M/S.LARSEN AND TOUBRO LTD, BHUBANESWAR MP	ANANARAYAN MOHANTY	13803/2026
194	D-WP(C)/33533/2026 WP(C)/ /	SUBHAJYOTI NAYAK MP	MOHAMMED AKHTER RAZA KHAN	13804/2026
195	D-WP(C)/33538/2026 WP(C)/ /	SUBRAT KUMAR DHAL MP	KUNAL KUMAR SWAIN	13805/2026
196	D-WP(C)/33507/2026 WP(C)/ /	DILLIP KUMAR SETHY MP	BIJAY PANDA	13806/2026
197	D-WP(C)/33548/2026 WP(C)/23075/2026	RADHA MOHAN BISWAL MP	BISWAJIT NAYAK	13807/2026
198	D-WP(C)/33548/2026 WP(C)/23075/2026	RADHA MOHAN BISWAL MP	BISWAJIT NAYAK	13808/2026
199	D-WP(C)/33551/2026 WP(C)/23074/2026	BHUBANESWAR BISWAL MP	BISWAJIT NAYAK	13809/2026
200	D-WP(C)/33551/2026 WP(C)/23074/2026	BHUBANESWAR BISWAL MP	BISWAJIT NAYAK	13810/2026
201	D-WP(C)/33554/2026 WP(C)/23078/2026	MADAN KUMAR BISWAL MP	BISWAJIT NAYAK	13811/2026
202	D-WP(C)/33554/2026 WP(C)/23078/2026	MADAN KUMAR BISWAL MP	BISWAJIT NAYAK	13812/2026
203	D-WP(C)/33534/2026 WP(C)/ /	KNOWLEDGE TRUST MP	KANANBALA ROY CHOUDHURY	13813/2026